

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1095(ND)2019**

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.02.2020.**

**NAME OF THE COMPANY: M/s. Ritu Tandon V/s. M/s. Rain  
Automotive India Pvt. Ltd.**

**SECTION: U/s 9 of IBC Code, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Ms. Maya Gupta, Liquidator**

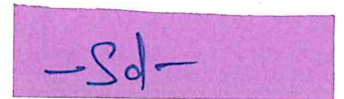
**ORDER**

CA 62/2020 has been filed by way of a status report by the erstwhile RP. The same is taken on record.

The Liquidator is already appointed in this case. No further directions are called for.



**(L. N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**